(c) what action Government are going to take against the players found guilty in this scandal?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKIRISHNAN): (a) As per CBI Report, there are clear signals that the underworld mafia has started taking interest in the betting racket.

- (b) The report from the Income Tax Department on the raids conducted at the premises of cricketers and board officials has not been received, so far.
- (c) Government has asked BCCI to take action against the indicted players as per its rules and Code of Conduct. Apart from this consultations are being held with concerned Ministries and future course of action will be decided after getting the advice from all concerned.

## **Strengthening sports**

- † 2210. PROF. R.B.S. VARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether it is a fact that Government are considering to formulate a number of schemes to promote sports in the country;
  - (b) if so, the details thereof; and
- (c) the details regarding the amount allocated for development of sports in the Ninth Five Year Plan. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKIRISHNAN): (a) No, Sir. Most of the schemes of the sports Ministry had been revised recently to make them suited to person needs.

- (b) Does not arise.
- (c) Government of India do not allocate grants State-wise. Grant are released to state Governments on the basis of viable proposals received from them every year. However, an amount of Rs. 472.61 crore has been earmarked for the development of sports for the Ninth Five-Year Plan.

## **Indictment of BCCI for match Telecasting**

- 2211. SHRI C.P. THIRUNAVUKKARASU: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
  - (a) whether it is a fact that CBI reports indict Board of Control for Cricket,

<sup>†</sup> Original notice of the Question was received in Hindi.